

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1820  
ANSWERED ON:16.08.2013  
PANCHAYAT MAHILA EVAM YUVA SHAKTI ABHIYAN  
Jawale Shri Haribhau Madhav

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government is implementing the Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA);
- (b) if so, the details and the objectives thereof;
- (c) the funds allocated and released along with utilized/ reported under the scheme during each of the last three years and the current year, State/ UT-wise;
- (d) the progress/achievements made under the scheme along with the number of women and youths benefited therefrom during the said period, State/ UT-wise; and
- (e) the measures taken/being taken by the Government for proper implementation of the said scheme?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b): The scheme of PMEYSA was under implementation from the year 2007-08 till 2012-13 with the broad objective of empowerment of Elected Women & Youth Representatives of Panchayats. The scheme is now subsumed under the scheme of Rajiv Gandhi Panchayati Sashaktikaran Abhiyan (RGPSA).

(c): This was a demand driven scheme and the funds were released to the States on the basis of their justified request/ proposals. The position of funds released along with utilization reported under the scheme during the year 2010-11, 2011-12 and 2012-13 is at Annex.

(d): Activities under the PMEYSA included holding of State Level Sammelans and Divisional/ District Level Sammelans of Elected Representatives (EWRs), formation of Associations, setting up of State Support Centres, sensitization programmes for Elected Women Representatives (EWRs) and Elected Youth Representatives (EYRs). On the basis of the information received from States/ UTs approximately

- (i) 131 Divisional Level Sammelans were held
- (ii) EWRs / EYRs underwent training in 12 States,
- (iii) State Support Centres were set up in 15 States/ UTs,
- (iv) 24 State Level Sammelans were organized and
- (v) State Level Associations were formed in 10 States. It is not possible to determine the exact number of EWRs and EYRs benefited because of the nature of activities.

(e): The scheme PMEYSA has been subsumed under RGPSA. RGPSA has wider objectives and larger outlay.